CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,

ORDER SHEET

COURT NO.: 1 15.03.2019

O.A./260/540/2015 DURYODHAN SETHY

-V/S-D/O POST

ITEM NO:39

FOR APPLICANTS(S) Adv.: Mr. D. K. Mohanty

FOR RESPONDENTS(S) Adv.: Mr. G. R. Verma

Notes of The Registry	Order of The Tribunal
	It is submitted by Ld. Counsel for the respondents that the applicant has got relief by the respondents. Ld. Counsel for the applicant is also agreed to this fact.
	Accordingly, the OA is disposed of as become infructous.
	(SWARUP KUMAR MISHRA) (GOKUL CHANDRA PATI) MEMBER (J) MEMBER (A)
	pms